

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) No. 9451 of 2019

Maitree Sansad, Sutahat, Buxibazar *Petitioner*
Mr. Ajoya Mohanty, Advocate
-versus-
State of Odisha and Others ... *Opposite Parties*
Mr. Debasis Nayak, Advocate
Mr. A.P. Das, Addl. Standing Counsel

CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK

Order No.

ORDER
27.04.2022

16. 1. Mr. Debasis Nayak, learned counsel appearing for the Opposite Party –Cuttack Municipal Corporation (CMC) states that a report has been prepared of the Water Bodies in Cuttack City that are fit for community use. He states that he will place the report along with an affidavit within two weeks with an advance copy to learned counsel for the Petitioner.
2. List on 22nd June, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge